GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1369
TO BE ANSWERED ON DECEMBER 18, 2018

SOCIAL AUDIT OF JNNURM

NO. 1369   SHRI MAHEISH GIRRI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   whether the Government has decided to establish any independent social audit and public accountability of JNNURM (BSUP and IHSDP) along with a Manual on Social Audit to ensure that the benefits of projects under JNNURM reach the intended poor beneficiaries and the projects are implemented in a participatory manner involving the poor; and
(b)   if so, the details thereof?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) & (b): Government of India launched the JNNURM in December, 2005 for assisting States/Urban Territories (UTs) for extending central assistance for providing houses and related civic amenities to urban poor including slum dwellers in 65 select cities under BSUP and in other cities/towns under IHSDP. The period of JNNURM was initially upto March, 2012.However, to complete the on-going projects sanctioned upto 31.03.2012, the period was first extended upto March 2015 and then upto March 2017.

The Ministry published guidelines on "Social Audit Methodology and Operational Manual for BSUP and IHSDPProjects" in December 2011 with the objective to ensure public accountability in implementation of projects. The guidelines provide for financing of social auditfor the cities by the State Level Nodal Agency (SLNA). The remedial action on social audit reports is the responsibility of the concerned Urban Local Bodies (ULBs) and in case the ULB does not respond, the social audit committee is required to report the same to the SLNA for State Level Advisory Committee and to the National Level Advisory Committee.During the currency of JNNURM, no reportfrom any social audit committee was received in the Ministry forconsideration of the National Level Advisory Committee.

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